

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) to (d). An application under the Industries (Development & Regulation) Act, 1951 was received from the Government of Orissa for grant of licence for setting up a new industrial undertaking in Sambalpur district of Orissa for the manufacture of portland cement. The project would be undertaken by the Government of Orissa. The proposed scheme has been approved by the Government of India. Since the scheme was approved only recently, it is too early to expect any progress report. It is expected that the new factory would commence production during 1965-66.

Properties of Rulers of Indian States

1792. Shri S. N. Chaturvedi: Will the Minister of Home Affairs be pleased to state:

(a) whether the rulers of former Indian States are entitled to dispose of their ancestral properties without the consent of their heirs;

(b) whether any representations have been received by Government from their family members for safeguarding their interests; and

(c) if so, what action has been taken thereon?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) The Government of India have no intention of interfering with the power of disposal which a Ruler possesses over his private property. It is accordingly for each Ruler to decide whether it would be in order for him to dispose of any of the items of his property by sale or otherwise.

(b) Not recently.

(c) Does not arise.

Scheduled Caste and Scheduled Tribe Students sent Abroad

1793. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) the number of students belonging to Scheduled Castes and Scheduled

Tribes so far sent abroad since March, 1957 for technical education; .

(b) the names of countries to which they were sent;

(c) the number of such students who have so far completed their technical education; and

(d) the number of those students who belong to Orissa?

The Minister of Education (Dr. K. L. Shrimali): (a) Under the Government of India Overseas Scholarships Scheme for Scheduled Castes, Scheduled Tribes and Other Backward Classes, seven Scheduled Caste and six Scheduled Tribe candidates have been sent abroad for technical education since March, 1957.

(b) U. K., U.S.A. and West Germany.

(c) Four Scheduled Caste and two Scheduled Tribe candidates.

(d) Nil.

National Discipline Scheme

1794. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) whether there is any proposal of Government to start training centres in various States under the National Discipline Scheme;

(b) if so, the details thereof;

(c) the amount spent on the delegates who took part in the recently held seminar on National Discipline Scheme; and

(d) the number of delegates from Orissa who took part in the seminar?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

(c) Rs. 2,670/-.

(d) Nil.